



GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110 078.

© 28031838 Fax No.28032381

Dated 06-11-2017

TRADE MARKS REGISTRY, DELHI

CIRCULAR

The Opposition/Rectification matters posted before Dr.B.C.Rathore Deputy Registrar, for hearings on 06/11/2017 at Trade Marks Registry, Delhi have been adjourned due to hearing officer on leave. Fresh hearings shall be fixed in due course.

(VirenderSingh)

Examiner of Trademarks & GI Section In charge Opposition